

(ii) Improving preventive maintenance techniques.

(iii) Better materials management.

(iv) Improved labour-management relations by greater participation and involvement of labour.

(v) Increased sales by diversification to meet market requirements and greater exports.

These measures have begun to yield results.

#### **Ban on new Recruitments**

110. SHRI K. CHANDRASEKHARAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the recent press report to the effect that Government propose to impose immediate ban on new recruitments in the Central Government services; and

(b) if so, whether such a ban also covers recruitment to the Army, C.R.P. and B.S.F.?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Ban has already been imposed on new recruitment to certain categories of posts.

(b) No, Sir.

12 Noon

#### **PAPERS LAID ON THE TABLE**

##### **Annual Report (1973-74) on the Working of the Agricultural Refinance Corporation**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Eleventh Annual Report on the working of the Agricultural Refinance Corporation for the year 1973-74, along with the Accounts and the Auditors' Report

thereon, under sub-Section (2) of section 32 of the Agricultural Refinance Corporation Act, 1963. [Placed in Library See LT No. 8539/74]

#### **Notification of Ministry of Finance**

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to say on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 448(E) dated the 6th November, 1974, together with an Explanatory Memorandum thereon. [Placed in Library. See LT—No. 8508/74].

#### **Compulsory Deposit (Income Tax payers Scheme, 1974**

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to say on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 463(E) dated the 12th November, 1974, publishing the Compulsory Deposit (Income-tax Payers) Scheme, 1974, under sub-section (5) of section 19 of the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974. [Placed in Library. See LT—No. 8493/74].

#### **Annual Report of the Export Inspection Council and Agencies for the year 1972-73 and related papers**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Export Inspection Council and Agencies for the year 1972-73.

(ii) Annual Accounts of the Export Inspection Council and Agencies for the year 1972-73 and the Audit Report thereon. [Placed in Library. See LT—No. 8542/74].

#### **Annual Accounts (1972-73) of the Textiles Committee, Bombay**

SHRI V. P. SINGH: Sir, I also beg to lay on the Table a copy (in English and